

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a), and (d) to (f). The Railway Staff College has been established at Baroda with effect from 31st January 1952. The administrative head of the College is the Principal who is directly responsible to the Railway Board. The College can train at present about 20 railway officers per session of about eight weeks, that is, about 120 officers in a year. The extension of the accommodation and facilities at this College so as to take in about 60 trainees in each session is under consideration.

(b) The Staff College which was opened in Dehra Dun in 1930 for training railway officers had to be closed down early in 1932 as an economy measure in the post-1930 depression period.

(c) There are at present 14 Area Schools for training Class III staff on Railways. No additional schools are at present contemplated.

#### PRODUCTION OF FOODGRAINS (TARGET)

**478. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Food and Agriculture be pleased to state what was the target of additional production of foodgrains fixed for 1951-52 and what is the additional production fixed for the year 1952-53?

(b) How far was the target for 1951-52 realised in actual produce, and what were the reasons for not achieving the objective?

(c) What are the schemes that are being sponsored and at what cost to obtain the additional production of foodgrains fixed for the year 1952-53?

(d) What were the schemes worked out and at what costs to achieve the 1951-52 figures?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The target of additional production for 1951-52 was 14.21 lakh tons over 1950-51 and that for 1952-53 has been tentatively fixed at 12.30 lakh tons over the previous year.

(b) Complete information regarding additional production actually achieved during 1951-52 is not yet available as reports from certain States are still awaited.

(c) and (d). A statement showing the total cost of the various categories of schemes sanctioned during 1951-52 and 1952-53, upto 1st December 1952, is placed on the Table of the House. [See Appendix VI, annexure No. 38.]

#### KEY VILLAGE SCHEME

**479. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Food and Agriculture be pleased to state what is the model structure of "Key Village Scheme" introduced in connection with the "Grow More Food" Campaign?

(b) How many Centres of this scheme were opened and in what States and districts in the year 1951-52 and what were the funds set apart for them?

(c) How many Centres in what districts are working successfully and what portion of the sanctioned amount has been spent on them?

(d) Is the 'Key Village Scheme' to be extended to any more Centres this year and if so, where?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) A copy of the Scheme is laid on the Table of the House. [See Appendix VI, annexure No. 39.]

(b) and (c). A statement giving the required information is laid on the Table of the House. [See Appendix VI, annexure No. 39.]

94 Centres were sanctioned during the year 1951-52 and two more have recently been ordered to be opened in Saurashtra and Manipur. Out of these, 71 have already started functioning, as detailed in the statement. The results achieved at the centres are encouraging.

A sum of Rs. 20 lacs was set apart for financing these schemes during the year 1951-52, but Rs. 8.82 lacs only was actually sanctioned for expenditure.

(d) The matter is under consideration.

#### IMPORT OF AIRCRAFT

**480. Sardar Hukam Singh:** (a) Will the Minister of Communications be pleased to state what is the value of the aircraft and parts imported into India, and on Government and private accounts, during each of the five years ending 31st March, 1952, and the countries from which these were imported?

(b) Is there any agreement with any of the countries from which aircraft and parts have been imported, in any of the last five years, for training up Indian technicians to produce our own aircraft supplies in India?

(c) If so, what are the terms of such agreements, and how far has advantage been taken of the same?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Statement showing the value of the aircraft and parts imported into India during the last five years from various countries is laid on the Table of the House. [See Appendix VI, annexure No. 40.]

(b) and (c). Government have entered into no such agreement with any country, but M/s. Hindustan Aircraft Ltd., have concluded certain contracts with Percival Aircraft Ltd., and De Havilland Aircraft Company Ltd., in U.K. with regard to the provision of training of Indian personnel at their workshops. Under these arrangements, 6 Indian personnel of the Hindustan Aircraft Ltd. received training with Percival Aircraft Ltd. in 1947, and 18 with De Havilland Aircraft Company Ltd. in 1949, 1950 and 1951.

#### RURAL POST OFFICES

481. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) in how many villages having two thousand or more population, rural Post Offices could not be opened because of the written protests from prominent villagers;

(b) in which States they are situated; and

(c) in how many villages the scheme was abandoned because

(i) the safety of the mail line was not assured;

(ii) suitable persons were not available to work as E.D. staff; and

(iii) the cost exceeded the permissible limit of loss of Rs. 750 per annum?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) 105.

(b) Assam	109
Bihar	5
Orissa	1
Uttar Pradesh	5
West Bengal	45
(c) (i)	43
(ii)	50
(iii)	71

#### PROCUREMENT OF FOODGRAINS

482. **Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of foodgrains procured State-wise, during the year 1952 up to date;

(b) the system of procurement in different States; and

(c) the quantities of foodgrains obtained from different States during the same period?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (c). A statement giving the information is laid on the Table of the House.

(b) A note detailing the existing systems of procurement in different States is placed on the Table of the House. [See Appendix VI, annexure No. 41.]

#### STATEMENT

The total procurement of foodgrains in different States upto about 15-11-1952 since 1-1-1952 and surpluses of foodgrains made available to the Centre by different States during 1952.

States	(In '000 tons)	
	Procurement	Surplus
Assam . . .	54.1	0.5
Bihar . . .	21.0	...
Bombay . . .	289.8	...
Madhya Pradesh . . .	309.0	169.7
Madras . . .	651.6	...
Orissa . . .	142.5	121.9
Punjab . . .	360.1	94.2
Uttar Pradesh	481.6	27.3
West Bengal . . .	274.9	...
Hyderabad . . .	164.9	36.0
Jammu & Kashmir	3.2	0.5
Madhya Bharat	74.3	...
Mysore . . .	82.9	...
Pepsu . . .	118.8	92.3
Rajasthan . . .	29.6	...
Saurashtra . . .	23.2	1.1
Travancore-Cochin	52.1	...
Coorg . . .	12.0	8.5
Himachal Pradesh . . .	1.0	0.2
Kutch . . .	2.2	...
Manipur . . .	1.6	...
Tripura . . .	2.7	...
Vindhya Pradesh . . .	19.8	1.5
Andamans . . .	0.1	...
<b>TOTAL</b> . . .	<b>3,173.0</b>	<b>553.7</b>